Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	APL No. 58/2020	Shree Cement Limited VS Karnataka Electricity Regulatory Commission & Ors.	10/2020 Dated 09/01/2020	14/02/2020		17/02/2020 Court - 2